

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**Tis Hazari Courts, Delhi**

Online applications are invited from Indian Nationals to the posts mentioned below. Eligible candidates can apply online at <http://delhidistrictcourts.nic.in>. The eligibility criteria and mode of selection for the posts mentioned below is as under:-

Name of the post	SYSTEM ANALYST GROUP-I EXECUTIVE (GROUP-A)	TECHNICAL OFFICER (GAZETTED)
Number of Post	01 (One) Unreserved	01 (One) Unreserved
Pay Scale	Pre-revised PB-III-15600-39100+6600	Pre-revised PB-II-9300-34800 + 4600 /-
Age as on 01.08.2018 :-	Not exceeding 40 years	Not exceeding 30 years
Minimum Educational Qualification / Experience	1.) (i) Master Degree in Computer Application /Computer Science/ Master Degree or M.Tech (with specialization in Computer Application) or B.E/B.Tech in Computer Engineering/Computer Science/Computer Technology of a recognized University or equivalent (ii) Five years experience in Electronics Data Processing out of which two years experience should be in actual programming. OR 2) (i) Degree in Computer application/Computer Science or Degree in Electronics and Communication Engineering from a recognized University or equivalent. (ii) Seven years experience in Electronics Data Processing work out of which at least three years' experience should be in actual programming. OR 3) (i) Masters Degree of a recognized University or equivalent or Degree in Engineering of a recognized University or equivalent. (ii) Eight years experience in Electronics Data Processing work, out of which at least four years' experience should be in actual programming. OR 4) (i) "A Level Diploma under DOEACC programme or Post Graduate Diploma in Computer Application offered under University Programme/ Post Polytechnic Diploma in Computer Application awarded by State Council of Technical Education or equivalent. (ii) Eight years experience in Electronics Data Processing work out of which at least four years' experience should be in actual programming.	1. Possessing a Degree in Mechanical/ Automobile Engineering of a recognized University / Board or equivalent. 2. Two years practical experience in any automobile workshop of repute.
Mode of Selection	On the basis of Interview only. The candidates who meet the aforesaid educational qualifications and other eligibility criteria for the respective posts shall be shortlisted for interview.	
<p>01. The applications should be submitted ONLY ONLINE at Delhi Courts website i.e. http://delhidistrictcourts.nic.in. Applications will not be entertained by any other mode. Candidates must possess a valid E-Mail ID and a Mobile number to fill up online form.</p> <p>02. The Online filling up of application will start at 10:00 AM (IST) on 11.08.2018 and will end at 04:00 PM (IST) on 09.09.2018 after which the link will be disabled and no application will be entertained thereafter.</p> <p>03. The candidates shall appear in the Interview at their own expense. No T.A./D.A will be admissible.</p> <p>04. Age limit relaxable by 5 years in case of SC/ST, 3 year in case of OBC, 10 years in case of persons with disabilities and in case of Ex-serviceman/Serving Government employees as per rules. However, it be kindly noted that posts advertised are unreserved posts.</p> <p>05. The department reserves its right to increase the number of posts subject to its availability.</p> <p>06. The dates for holding the interview, results and other information will be uploaded on the official website of the Delhi District Courts. The candidates are required to check the aforesaid official website regularly on their own. The office shall not intimate individually to any candidate about the same.</p> <p>07. The candidates applying for the examination should ensure that they fulfil all the eligibility conditions for appearing in this examination. The candidature of the candidates will be purely provisional at all stages and will be subject to their satisfying the prescribed eligibility conditions. If at any stage before or after interview, it is found that any candidate does not fulfil any of the eligibility conditions, or the information furnished by the candidates is incorrect, his/her candidature for the examination shall stand cancelled without any notice or further reference.</p> <p>08. The candidates are advised to visit the Delhi District Courts website i.e. http://delhidistrictcourts.nic.in regularly.</p>		
<p>Sd/- Chairman Recruitment Committee Office of The District & Sessions Judge (HQs), Delhi.</p>		